

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. GRACY L. BAWITLUNG

Civil Appeal No(s). 14761/2024

YASH KHULLAR

Appellant(s)

VERSUS

I.R. CONSTRUCTIONS PVT. LTD. & ORS.

Respondent(s)

Date : 09-05-2025 This appeal was called on for hearing today.

For Appellant(s) : Mr. S. K. Verma, AOR

For Respondent(s) :Ms. Ashu Tomar, Adv.
Mr. Ameet Singh, Adv.
Ms. Pareena Swarup, Adv.
Mr. Ankit Ambasta, Adv.
Mr. Ravi Kumar, Adv.
Mr. Praveen Swarup, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 is duly represented.

Service report from concerned High Court has not been received yet in respect of Respondent Nos. 2 to 7.

Let reminder be issued.

List again on 5.8.2025.

GRACY L. BAWITLUNG
Registrar

MG